

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 115

IA No. 394/2023, 395/2023

CP(IB) No. 239/Chd/Hry/2021

(Admitted)

IN THE MATTER OF:-

Reem Tanners Pvt. Ltd

...Petitioner

Versus

Drish Shoes Ltd

...Respondent

Under Section: 9, IBC 2016, Sec 43(1) r/w Sec 44 (1), 66(1)

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 12.03.2024.

Sd/-

Court Officer

05.02.2024

Preeti